

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 23rd June, 2015/ 2 Ashad 1937 (Saka)

2.00 P.M

NATIONAL SONG-VANDE MATARAM

1. Obituary References:

Obituary references to be made on the passing away of the following:-

1. Sh. Indraj Singh, Ex-MLA First Delhi Legislative Assembly (1993-1998).
2. Terrorist attack on Indian Army in Chandel District of Manipur
3. Terrorist attack on the Parliament of Afghanistan.

2. Presentation of Reports:

1. Shri Jagdeep Singh
Ms. Bhawana Gaur

to present the First Report of **Business Advisory Committee.**

2. Shri Dinesh Mohaniya
Shri Shri Dutt Sharma

to present the First Report of **Committee on Private Members Bills & Resolutions.**

3. Papers to be laid on the Table:

1. **Sh. Satyender Jain**, Minister of Power to lay the following reports:-

- i) Annual Report of Delhi Electricity Regulatory Commissioner (DERC) for the year 2012-13.
- ii) Annual Accounts of DERC for the year 2013-14.
- iii) DERC (Terms & Conditions for Determination of Generation Tariff (1st Amendment) Regulations, 2013.

2. **Sh. Gopal Rai**, Minister of Transport to lay the following reports:-

- i) Copy of Separate Audit Report of DTC for the year 2013-14 (English & Hindi).
- ii) Copy of Delay & Review statement showing reasons for delay in laying the Audit Report of DTC for the year 2013-14.
- iii) Copy of Annual Accounts of DTC for the year 2013-14 (English & Hindi).

4. Special Mention(Rule 280):

Members to raise matters under Rule 280:

- | | |
|--------------------------|--------------------------|
| 1. Sh. Praveen Kumar | 6. Sh. Anil Kumar Bajpai |
| 2. Sh. Vijender Gupta | 7. Sh. Nitin Tyagi |
| 3. Sh. Om Prakash Sharma | 8. Ms. Alka Lamba |
| 4. Ms. Rakhi Birla | 9. Sh. Jagdish Pradhan |
| 5. Sh. S.K. Bagga | 10. Sh. Shri Dutt Sharma |

5. Introduction of Bills:

1. Shri Manish Sisodia, Deputy Chief Minister to introduce "**The Delhi Urban Shelter Improvement Board (Amendment) Bill, 2015**" with the leave of the House.

2. Shri Manish Sisodia, Deputy Chief Minister to introduce "**The Delhi Netaji Subhas University of Technology Bill, 2015**" with the leave of the House.

3. Shri Kapil Mishra, Minister of Law & Justice to introduce "**The Delhi Members of Legislative Assembly (Removal of**

Disqualification) (Amendment) Bill, 2015 “ with the leave of the House.

5. Short Duration Discussion:

1. Sh. Om Prakash Sharma

to initiate discussion on shortage of Electricity & Water in Delhi.

2. Sh. Rajesh Rishi

to initiate discussion on rampant unauthorized constructions due to inefficiency of all the three Municipal Corporations of Delhi.

3. Sh. Madan Lal

to initiate discussion on issues related to regularization of unauthorized colonies of Delhi.

Delhi
23rd June 2015

P.R. Meena
Secretary